

Resolution Professional : Ravi Bagri - IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344

Name of the corporate debtor: TANTIA SANJULIPARKINGS PRIVATE LIMITED; Date of commencement of CIRP: 23 March, 2023; List of creditors as on: 03rd August, 2023.

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC if applicable
1	The Commissioner, Municipal Corporation of Shimla	Shimla	12-05-2023	16,30,07,319	-	Unsecured	0	0	No	NA	0	0	0	16,30,07,319	Under verification
<b>1</b>	<b>Total</b>			<b>16,30,07,319</b>	<b>-</b>	<b>0</b>	<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>16,30,07,319.00</b>	